| _ | | | | | | | | | | | | | | | |
|-----|--|---------------------------|----------------|---------------------------|-------------|----------------|----------------|---------------|-------------------|------------------|-------------------|--------------------|-----------------|--------------------|--|
| | Annexure – 8 | | | | | | | | | | | | | | |
| | Name of the corporate debtor: Kriti Prakashan Private Limited; Date of commencement of CIRP: 13-06-2022; List of creditors as on: 11-03-2025 | | | | | | | | | | | | | | |
| | List of operational creditors (Other than Workmen and Employees) | | | | | | | | | | | | | | |
| Sl. | Name of the | Details of claim received | | Details of claim admitted | | | | | | Amount of | Amount of any | Amount of claim | Amount of claim | Remarks, if any | |
| No. | Creditor | Date of receipt | Amount claimed | Amount of claim | Nature of | Amount covered | Amount covered | Wheather | % of voting share | contingent claim | mutual dues, that | under verification | not admitted | | |
| | | - | | admitted | claim | by security | by Guarntee | Related Party | in CoC, if | | may be set- | | | | |
| | | | | | | interest | | • | applicable | | off | | | | |
| 1 | ATC Logistical | 21-06-2022 | 16,68,466.00 | - | Operational | Nil | Nil | No | Nil | Nil | Nil | Nil | 16,68,466.00 | Claim not | |
| | Solution | | | | Creditor | | | | | | | | | Admitted as the | |
| | Private | | | | | | | | | | | | | IRP sought | |
| | Limited | | | | | | | | | | | | | clarifications and | |
| | | | | | | | | | | | | | | records for which | |
| | | | | | | | | | | | | | | a mail dated 20-02 | |
| | | | | | | | | | | | | | | 2025 and 21-02- | |
| 1 | | | | | | | | | | | | | | 2025 was sent and | |
| 1 | | | | | | | | | | | | | | no response | |
| 1 | | | | | | | | | | | | | | received yet. | |
| | | | 16,68,466.00 | - | | | | | | | | | 16,68,466.00 | | |

